

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI,

No. F.5 (1)/2023/50770-810

Dated, Delhi the 07 JUL 2023

- Sub:- Appointment of Principal District Judge -regarding. Copy forwarded along with its enclosure for information and necessary to :-
1. The Officers Concerned.
  2. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
  3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
  4. The Officers concerned.
  5. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
  6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
  7. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

*K. Baweja*

(Kaveri Baweja )

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi

501

**HIGH COURT OF DELHI: NEW DELHI**

**Sher Shah Road, New Delhi**

**MOST IMMEDIATE**

No. /D-2/Gaz.-IA/DHC/2023

Dated: July, 2023

To,

The Principal District & Sessions Judge (HQs),  
Tis Hazari Courts Complex,  
Delhi-110054.

1663/

Sub: Appointment of Principal District Judges-regarding

Sir.

I am directed to forward herewith a copy of Notification No. F.6/1/2015-Judl./Suptlaw/1274-1282 dated 05.07.2023 issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi, on the above subject, with the request to deliver a copy of the same to the officers concerned.

Yours sincerely,

Sd/-  
(Ravinder Dudeja)  
Registrar General

Encl: As Above

5107 - 5109  
Endos. No. /D-2/Gaz.-IA/DHC/2023

Dated, the 5<sup>th</sup> July, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (Hqs.), South-West, Dwarka Courts Complex, New Delhi.

Judl. Br.

JK

Pr D & S J (11 Qs)  
07/7/23



(Raj Kumar Rawat)  
Joint Registrar (Gazette-IA)

TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/1/2015-Judl./Suptlaw/1274-1282

Dated 05-07-2023

NOTIFICATION

No.F. 6/1/2015-Judl./ Suptlaw/1274-1282 : Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as Principal District Judges, as under: -

1. Appointment of Ms. Seema Maini, already Principal District Judge under next below rule, as Principal District Judge on regular basis with effect from 01.07.2023; and
2. Appointment of Ms. Anju Bajaj Chandna, as Principal District Judge under next below rule with effect from the date she takes over.

By order and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi,

*Parashar* 05/07/2023

(Bharat Parashar)  
Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/1274-1282

Dated 05-07-2023

Copy forwarded for information and necessary action to:-

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his D.O. letter No.4945/DHC/Gaz-IA/VI/E.2(a)/2023 dated 27.06.2023.
4. The Pr. District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.

*Parashar* 05/07/2023

(Bharat Parashar)  
Principal Secretary (Law, Justice & L.A.)